

Nadu), Shri Jose K. Mani (Kerala) and Shri Bikash Ranjan Bhattacharyya (West Bengal).

Shrimati Renuka Chowdhury on the 'Issue of rise in Gold Loans and Financial Distress amongst Women'; not present. Shri Brij Lal.

Demand to convert Bansi Railway Station into a Junction and extend the railway line up to Kapilvastu, Uttar Pradesh

श्री बृज लाल (उत्तर प्रदेश): उपसभापति महोदय, मेरी मांग भगवान बुद्ध की जन्मस्थली कपिलवस्तु को बांसी, जो वहां से नई रेलवे लाइन गुजर रही है, उसको जोड़ने के संबंध में है। सर, कपिलवस्तु, भगवान बुद्ध की जन्मस्थली है। 1972 में archaeological survey of India ने वहां पर खुदाई की और उसमें महाराजा शुद्धोदन का महल मिला और साथ ही साथ वहां पर भगवान बुद्ध का एक अस्थि कलश भी मिला, जिसको आज यहां दिल्ली म्यूजियम में रखा गया है। वहां एक चावल का carbonized form मिला। काला नमक राइस, जो भगवान बुद्ध का प्रसाद माना जाता है और वह राइस आज भी वहां पर पैदा होता है और मैं योगी आदित्यनाथ जी को बहुत-बहुत साधुवाद देता हूं कि उन्होंने उस राइस को वन डिस्ट्रिक्ट, वन प्रोडक्ट में रखा और आज वह एक इंटरनेशनल ब्रांड है, उसको हम एक्सपोर्ट कर रहे हैं।

जब ब्रिटिश काल था, तब अंग्रेज उस राइस को लंदन एक्सपोर्ट करते थे और रेलवे लाइन गोरखपुर से उसका बाजार रेलवे लाइन बनाई थी, जिसका काम उस राइस को गोरखपुर से कलकत्ता और कलकत्ता से लंदन की मंडियों भेजना था। यह महत्वपूर्ण तीर्थ स्थल है। वहां से लुम्बिनी, नेपाल मात्र 12-14 किलोमीटर है। बस्ती से बांसी और फिर कपिलवस्तु लाइन, रेलवे डिपार्टमेंट से पहले से ही अपूव्ड है, पिक बुक में है, लेकिन वह abeyance में है।

उपसभापति महोदय, एक रेलवे लाइन खलीलाबाद, बांसी और वहां से बहराइच जा रही है, उस पर काम शुरू हो गया है। अब बांसी से कपिलवस्तु के बीच की दूरी मात्र 40 किलोमीटर है। मैं आपके माध्यम से रेल मंत्री जी से अनुरोध करना चाहूंगा कि वह लाइन जो खलीलाबाद, बांसी होते हुए बहराइच जा रही है, तो बांसी को जंक्शन बनाया जाए और बांसी जंक्शन से कपिलवस्तु को जोड़ा जाए, जिससे दुनिया भर में जो भगवान बुद्ध के अनुयायी हैं, बुद्धिस्ट हैं, उस तीर्थ स्थल पर जा सकें। उससे उनको सुविधा मिलेगी ही, साथ-साथ हमारे पर्यटन को भी बढ़ावा मिलेगा और वहां से जो लुम्बिनी जाने वाले लोग हैं, जो आज वहां एरोप्लेन से आते हैं, उनको सीधे भगवान बुद्ध की स्थली कपिलवस्तु जाने की सुविधा मिल जाएगी और कपिलवस्तु से सीधे लुम्बिनी चले जाएंगे। इससे हमारा जिला सिद्धार्थनगर, जो पिछड़ा जिला है, उसमें पर्यटन को बढ़ावा मिलेगा और साथ ही साथ बुद्धिस्ट टूरिस्ट्स को वहां जाने में सुविधा मिलेगी, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Brij Lal: Shri Shambhu Sharan Patel (Bihar), Shri Baburam Nishad (Uttar Pradesh), Dr. Sikander Kumar (Himachal Pradesh), Shrimati Ramilaben Becharbhai Bara (Gujarat), Shri Ram Chander Jangra

(Haryana), Shri Aditya Prasad (Jharkhand), Shri Deepak Prakash (Jharkhand), Dr. Kalpana Saini (Uttarakhand), Shri Sanjay Seth (Uttar Pradesh), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shri Niranjana Bishi (Odisha), Dr. Sasmit Patra (Odisha) and Shri Naresh Bansal (Uttarakhand).

Now, Shri A.A. Rahim.

Demand to address the plight of India's Gig Workers

SHRI A.A. RAHIM (Kerala): Sir, as we know, lakhs of Indian youths are working in Swiggy, Zomato, Uber, etc. I would like to bring to the attention of this august House towards the plight of the Indian youth working in the gig and the platform economies. According to the 2022 Report of the NITI Aayog, there is a projection that the gig workers sector is expected to expand to 2.35 crore workers by 2029-30. This means that the gig economy will become a major part of the Indian job market. I would like to draw the attention of this august House to the unbelievable exploitation faced by the platform workers. These companies do not even consider them as workers, denying them the bare minimum wages. Swiggy, the famous food delivery app, calls them 'partners', and Rapido, the taxi service app, calls them 'captains'. Sir, we don't want ornamental words. We want dignified life and dignified salary. The Union Government should draft legislation to recognise them as workers and ensure the basic rights.

Another issue is stagnant wages. Workers often face fluctuating and inadequate earnings due to arbitrary algorithms and lack of transparency in payment structure. For instance, delivery and driver workers are not adequately compensated for rise in fuel costs or inflation as per kilometre charges remain stagnant. Another issue is additional levy on customers. We all order food or service from different apps and platforms. They levy additional charges on customers such as surge fee during peak hours, rain charges during bad weather and late night fee. But these poor workers who toil regardless of rain or shine, day or night do not receive money collected in their name. There is no legal mechanism in India to regulate this or ensure fairness in this regard.

Another issue is absence of physical presence of companies. Absence of a physical office or a representative in many States make it difficult for workers to resolve disputes or seek redress of their grievance. I would like to urge upon the Government to ensure accountability and provide workers with a physical point of contact so that they can seek redress of their grievance. Gig workers, especially delivery personnel, face significant occupational hazards, including road accidents